

ITEM NO.16

REGISTRAR COURT. 2

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1870/2013

M/S LUDHIANA STEEL LIMITED & ORS.

Appellant(s)

VERSUS

ASSISTANT COLLECTOR CEN.EXC.DIVN.& ANR

Respondent(s)

(with office report)

Date : 08/02/2016 This appeal was called on for hearing today.

For Appellant(s)

Ms. Poli Katakai,Adv.

For Respondent(s)

Mohd.Hussain,Adv.

Mr. B. Krishna Prasad,Adv.

Mr. Mohit D. Ram,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 07.12.2015 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)
Registrar

SB